

10:9-94

HON. MR. S. DAS GUPTA, A.M.
HON. MR. J.S. DHALIWAL, J.P.

None for the applicant. On all the previous dates, i.e. 9-5-94, 26-5-94, 25-7-94 and 30-8-94, none appeared for the applicant. Therefore, it appears that applicant has no interest in this case. Therefore, it is dismissed in default.

W.L.
A.M.

8

J.S. M.

up 19
(2+2)
B. K. Tripathi
Law

Diary No 1783 /24
Central Administrative Tribunal
Add: Allahabad
Date: 25-04-94
Date of service
by Post *Parv*
By Registrat.
25-04-94
3

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, ADDITIONAL
BENCH, ALLAHABAD.

REGISTRATION O.A. NO. 624 OF 1994.

(DISTRICT: VARANSI)

1. Raghubar Dayal Singh son of
Sri Laldhari Singh.
2. Ravindra Prasad Singh son of
Sri Ramashankar Singh.
3. Sachchidanand Singh son of
Sri Vijay Bahadu Singh.
All presently residents of
C/o Dr. S.P. Singh (Warden)
Rajputana Hostel, Banaras
Hindu University, Varansi.Petitioners.

VERSUS.

1. UNION ~~EXXEXXX~~ OF INDIA
through Ministry of Grievances
and pension Department of Personal
and Training, New Delhi.
2. Union ~~of~~ Public Service Commission
Dholpur House, Shahjahan Road,
New Delhi through its Secretary.

.....Respondents.

25-4-94, 21-4-94

Prayag Kumar Dube